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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 12th September 1936.

No. 4031-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

- (a) to confer upon Babu Bansidhar Rai of Gopalpur who has been appointed to be President of the Panchayat of

union no. XI of the Tirtole police-station in the Sadr subdivision of the district of Cuttack, in place of Babu Lakshmidhar Patra of Ganailo, who was appointed for a period of three years under notification no. 818-P., dated the 29th January 1935, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Union; and

- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years

ending on the 28th January 1938 for which Babu Lakshmidhar Patra was empowered to hold the office of the President of the said Panchayat, under notification no. 818-P., dated the 29th January 1935.

By order of the Governor,
A. F. W. DIXON,
Offg. Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 11th September 1936.

No. 4907-E.—Babu Mohini Mohan Senapati, Professor of Philosophy, Ravenshaw College Cuttack, is granted leave on average pay for twenty-nine days, with effect from the 16th September 1936, under rules 284, 289 and 297 of the Bihar and Orissa Service Code.

The 11th September 1936.

No. 4908-E.—Babu Ratnakar Pati, officiating Headmaster, Sambalpur zilla school, is appointed to act as an Assistant Professor of Philosophy, Ravenshaw College, Cuttack, vice Babu Mohini Mohan Senapati, on leave.

By order of the Governor,
R. P. WARD,
Offg. Secretary to Government.

The 8th September 1936.

No. 4780-L.S.-G.—Mr. M. L. Sengupta, Deputy Conservator of Forests, in charge, Angul Division, is granted leave on average pay for fifteen days from 3rd October 1936 under Fundamental Rules 77 and 81.

The 8th September 1936.

No. 4781-L.S.-G.—Mr. O. A. Dodsworth, I.F.S., is appointed to remain in additional charge of Angul Division during the absence, on leave, of Mr. Sengupta.

R. P. WARD,
Offg. Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 11th September 1936.

No. 8132.—Civil Assistant Surgeon Dr. Prakash Chandra Das is, on the expiry of his leave, posted to the Sambalpur Sadr Hospital with effect from the 24th August 1936, vice temporary Civil Assistant Surgeon Dr. Gopal Chandra Patnaik, transferred.

The 11th September 1936.

No. 8133.—Temporary Civil Assistant Surgeon Lr. Gopal Chandra Patnaik is, on being relieved of the charge of the Sadr Hospital, Sambalpur, transferred to and posted on supernumerary duty at the Cuttack General Hospital, with effect from the 29th August 1936.

G. VERGHESE, LT.-COL., I.M.S.,
*Director of Health and Prisons Services,
Orissa.*

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 30th August 1936.

No. 6-A.—Babu Banchanidhi Das, Deputy Inspector of Schools, Kendrapara, is allowed leave on average pay for fifteen days under rules 284 and 289-291 of the Bihar and Orissa Service Code, with effect from the 3rd September 1936.

H. DIPPIE,
Director of Public Instruction.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATION.

The 10th September 1936.

No. 11-A.—Babu Priya Lal Mukharji, Munsif of Cuttack in the judgeship of Cuttack-Sambalpur, is vested with powers under section 19, sub-section 2 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887), to try under the ordinary procedure original suits up to Rs. 4,000 in value arising within the local limits of the Cuttack and Jajpur Munsifis.

By order of the High Court,
J. G. SHEARER,
Registrar.